


OFFICE OF THE DISTRICT & SESSIONS JUDGE, PALWAL.

ORDER :

In continuation of this office earlier order bearing Endst. No. 1881 dated 02.05.2020 and in compliance of the order bearing No. 18/Spl./RG/Misc., dated 08.05.2020 passed by the Hon'ble High Court, Chandigarh, it is ordered that besides the cases of urgent nature, the cases, which are at final stage, shall be taken up by the Judicial Officers, if both the parties are ready to argue the case, on their written request.

A copy of this order be uploaded on the website of this office for general information to the advocates as well as litigants.


District & Sessions Judge,
Palwal.

Endst. No. 1974 /Dated 12/05/2020.

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division.
2. The Superintendent of Police, Palwal.
3. The District Attorney, Palwal.
4. The President, Bar Associations Palwal, Hodal and Hathin.
5. SO/SA to upload the order on the website of this office.


District & Sessions Judge,
Palwal.